

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 1
IA/119(MP)2021
in
CP(IB) 03 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Tata Sky Broadband Pvt Ltd
V/s
Vrinda Infra Ventures Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..20/07/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Mr. Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. T.N. Chandrasekar, Advocate.
For the Respondent :

ORDER

IA 119 (MP) 2021

This Application is filed by the RP under Section 19 of the Code.

Issue Notice to Respondents 1 and 2.

List the matter on 31.08.2021


VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)

Sudha

-SD-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)